

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A. No. 424/99

Tuesday, this the 25th day of January, 2000.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

G. Krishnankutty,
Kalluvettu Vilakathil Veedu,
Madathilnada, Mukkola P.O.,
Thiruvananthapuram - 5.

..Applicant

By Advocate Mr. G. Sasidharan Chempazhanthiyil

Vs.

1. General Manager, Telecom,
Pathanamthitta.
2. General Manager, Telecom,
Kollam.
3. Chief General Manager, Telecom,
Kerala Telecom Circle,
Thiruvananthapuram.
4. General Manager,
Telecom District,
Thiruvananthapuram.
5. Sri. Vikraman Nair,
Sub Divisional Engineer,
Phones, Pathanamthitta.

..Respondents

By Advocate Ms. I. Sheela Devi, ACGSC for R-1 to 4

The application having been heard on 25.1.2000, the
Tribunal on the same day delivered the following:

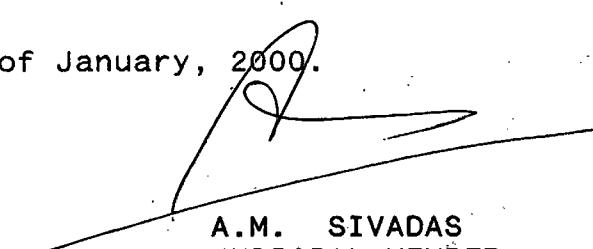
ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

The learned counsel for the applicant sought leave to withdraw this Original Application without prejudice. This is not objected to by the learned counsel for the respondents. Leave is granted.

2. Accordingly, the Original Application is dismissed as withdrawn without prejudice.

Dated this the 25th day of January, 2000.


A.M. SIVADAS
JUDICIAL MEMBER